

O.A. No. 162/05

ORDER DATED 8th AUGUST, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. Rajeet Roy, Ld. Counsel for the applicant, Mr. A.K. Bose, Ld. G.A. State and Mr. U.B. Mohapatra, Ld. Sr. Central Govt. Standing Counsel.

This is an application for a direction to quash Annexure-A/1 chargesheet dated 05.05.04. The inquiry has just been started. Hence we are not inclined to interfere with the chargesheet now filed against the applicant. The applicant is free to participate in the inquiry.

In view of the above we are not inclined to interfere with the matter. Hence this O.A being meritless is accordingly dismissed. *with out having considered any of the grounds urged in the O.A.* *Thankappan*
Member (A) *Thankappan* MEMBER (J)